

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A. No. 62/52/2020**

This the 27th day of May, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Ghulam Nabi Sheikh, Aged: 46 years, S/o Ghulam Ahmad Sheikh, R/o Buchwara, Dalgate Srinagar.

.....Applicant

(Advocate: Mr. Bilal Ahmad Khan)

**Versus**

1. Union Territory of Jammu and Kashmir through Principal Secretary to Govt. Health Department, Civil Secretariat, Srinagar/Jammu and 4 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

Miscellaneous Application No. 62/830/2021 has been moved by the applicant seeking withdrawal of the O.A. with liberty to file afresh.

2. The M.A. is allowed. Accordingly, the O.A. is dismissed as withdrawn with liberty to the applicant to file afresh, if fresh cause of action arises.

**(ANAND MATHUR)  
MEMBER (A)**

*Manish/Shashi/Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**